

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 7861/2020
(S.W.P. No. 1174/2017)

This, the 29th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Dinesh Sharma, Member (A)**

Gurbax Singh

.....Applicant

(Mr. M.I. Sher Khan)

VERSUS

State of Jammu and Kashmir and others ..Respondents

(Mr. Amit Gupta, AAG)

ORDER (ORAL)

Mr. Rakesh Sagar Jain, Member (J):

The T.A. arises out of an SWP (T.A. No. 7681/2020) wherein the relief was claimed against the office of J& K State Road Transport Corporation, which does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(Dinesh Sharma)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

JNS